

**SUPREME COURT OF INDIA**

Center for Pil

Vs.

Union of India (UOI)

(S. B. Majmudar, S. Saghir Ahmad and K. T. Thomas JJ.)

01.05.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

Petitioner sought amendment of writ petition. Whether such a petition maintainable. Supreme Court directed matter to be placed before bench of five Judges.